

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 109 of 2016

Dated: 24th May, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter:

M/s. Cauvery Hydro Energy Ltd.

....Appellant (s)

Vs.

Karnataka Power Transmission Corporation Ltd. & Ors.

....Respondent (s)

Counsel for the Appellant(s)

:

Mr. Nikhil Majithia

Counsel for the Respondent(s)

:

Ms. Srishti Govil for

Mr. Balaji Srivnivasan

Mr. Sriranga S. for R.1 & 2

ORDER

As agreed by learned counsel for the parties, list the matter for further hearing on **18.07.2017.**

**(I.J. Kapoor)
Technical Member**
ts/kt

**(Justice Ranjana P. Desai)
Chairperson**